

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION No. 293
TO BE ANSWERED ON THE 05th DECEMBER, 2023**

MSR 23 FOR ESTABLISHMENT OF A NEW MEDICAL COLLEGE

293. SHRI SANJEEV ARORA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government has identified the issues related with recent most minimum standards requirements (MSR 23) for establishment of a new medical college, published by National Medical Commission, like it lacks phase-wise (year-wise) requirements for establishment of a medical college and the department of Respiratory Medicine is deleted, in spite of being key speciality for control of respiratory epidemics (like COVID) and inspite of the speciality essential for TB elimination;

(b) if so, whether Government is planning to rectify the same; and

(c) if not, whether Government has labelled the most important department of Respiratory Medicine for UG as non- essential?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE**

(DR. BHARATI PRAVIN PAWAR)

(a) to (c): The Minimum Standards Requirements Regulation, 2023 (MSR 23) for establishment of new Medical Colleges was notified by National Medical Commission(NMC) on 16.08.2023 after due deliberations and consultations. As per NMC, the subjects such as Respiratory Medicines, are covered by faculty of General Medicine and allied subjects. Further, the Respiratory Medicine/Pulmonary Medicine remains subject of specialty and Super Specialty.
